

Pandey

BEFORE THE NATIONAL GREEN TRIBUNAL,
CENTRAL ZONAL BENCH,
BHOPAL

ORIGINAL APPLICATION NO. 139/2023(CZ)

KRISHNARANI AGRAWAL

APPLICANTS

Vs

STATE OF M.P & Ors.

RESPONDENTS

AMENDED MEMO OF PARTY

KRISHNARANI AGRAWAL

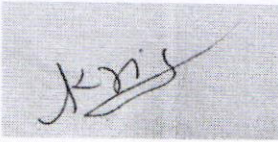
APPLICANTS

Vs

STATE OF MADHYA PRADESH THROUGH

RESPONDENTS

1. DISTRICT MAGISTRATE, BHOPAL
2. COMMISSIONER , BHOPAL MUNICIPAL CORPORATION
3. MP POLLUTION CONTROL BOARD
4. PRAKASH GRIH NIRMAN SAHKARI SANSTHA MARYADIT (DRB-59/15.12.1973)
Vice President : Mr. Ravi Verma S/o Shri R C Verma
H.No. : 46,Prakash Nagar,Bijli Colony,
Govindpura, Bhopal (MP) -462023
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